

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:**

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**PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : M/s JBM Homes Pvt Ltd

**PETITION NUMBER** : IBA/812/2020

**APPLICATION NUMBER** : a) IA(IBC)/544(CHE)/2022  
b) IA(IBC)/617/2022  
c) IA(IBC)/648(CHE)2022  
d) IA(IBC)/652(CHE)2022  
e) IA(IBC)/473(CHE)2024  
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IA 544 to 652 : AVINASH KRISHNAN KAVI

for Promoters  
Saritha Devi M

All IA's

For liquidator  
SARITHA DEVI . M

IA 617/2022 R4&R5 - G. Dhyaneshwar.





**ORDER**

**2)(a) IA(IBC)/544(CHE)/2022 in IBA/812/2020**

**2)(b) IA(IBC)/617/2022 in IBA/812/2020**

Ld. Counsel Ms. Savitha for the Liquidator. Ld. Counsel Mr. Avinash Krishnan Ravi R1 to R3 in both IA's. Ld. Counsel Mr. Dhyaneshwar for R4 and R5 in IA(IBC)/617/2022.

Applicant has filed a rejoinder vide Diary No.2280 dated 06.05.2024 in IA(IBC)/544(CHE)/2022.

Pleadings are complete.

In respect of IA(IBC)/617/2022, Applicant stated that they are not filing the rejoinder and therefore pleadings are complete.

List the Applications for hearing on **01.07.2024**.

**2)(c) IA(IBC)/648(CHE)/2022 in IBA/812/2020**

Ld. Counsel Ms.Savitha for the Liquidator. Ld. Counsel Mr.Avinash Krishnan Ravi for R1 to R3.

In this case the Applicant Liquidator has filed a memo vide Diary No.2226 dated 02.05.2024 seeking withdrawal of IA

In view of the above, **IA(IBC)/648(CHE)/2022 is treated as withdrawn and closed.**

**2)(d) IA(IBC)/652(CHE)/2022 in IBA/812/2020**

Ld. Counsel Ms.Savitha for the Liquidator. Ld. Counsel Mr.Avinash Krishnan Ravi for R1 to R3.

In this case the Applicant Liquidator has filed a memo vide Diary No.2227 dated 06.05.2024 seeking withdrawal of IA.

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In view of the above, **IA(IBC)/652(CHE)/2022** is treated as **withdrawn and closed**.

**2)(e) IA(IBC)/473(CHE)/2024 in IBA/812/2020**

Ld. Counsel Ms.Savitha for the Liquidator. Ld. Counsel Mr.Avinash Krishnan Ravi for R1 and R2. None for R3.

Reply has not been filed.

All the Respondents are directed to file the reply within 2 weeks (final opportunity).

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **01.07.2024**.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**